

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

LOK SABHA

**UNSTARRED QUESTION NO. 2539
TO BE ANSWERED ON 14.3.2016**

Appointment of Chairman for NCMEI

2539. SHRI BADRUDDIN AJMAL

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has any proposal to fill up the vacant post of Chairman of National Commission for Minority Educational Institutions (NCMEI);
- (b) if so, the details thereof and the reasons for delay in appointment of a Chairman;
- (c) whether vacancy in the post of Chairman has affected the working of NCMEI;
and
- (d) the time by which it is likely to be filled up?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)

(a) to (d) : The process for filling up the vacant post of Chairman, National Commission for Minority Educational Institutions(NCMEI) has already been initiated.

As per Section 3(2) of the National Commission for Minority Education Act, 2004 (2 of 2005), the Commission consists of a Chairman and three Members to be nominated by the Central Government. Section 8 of the NCMEI Act states that no act or proceedings of the Commission shall be questioned or shall be invalid on the ground merely of the existence of any vacancy or defect in the constitution of the Commission. Since all the three Members of the Commission are in position, the vacancy of the Chairman has not affected the working of the NCMEI.
